

DIVISION BENCH

P-104

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1255(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	DBS BANK LIMITED VS MUKUL SOMANY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Vikram Wadehra, Adv.] for the Financial Creditor
Mr. Mayukh Roy, Adv.]

Mr. Kuldip Mallick, Adv.] for the Corporate Guarantor
Ms. Labanyasree Sinha, Adv.]
Ms. Atasi Saha, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] for the Resolution Professional
Mr.Chandra Kumar Jain, RP]

ORDER

1. Ld.Counsel for the parties present.
2. At request by the Ld. Counsel for the Personal Guarantor, post the matter on **07/02/2024** at 12.00.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**